

**REPORT OF THE COMMITTEE ON
PRIVATE MEMBERS' BILLS AND
RESOLUTIONS**

Sixth Lok Sabha

Seventh Report



सत्यमेव जयते

**LOK SABHA SECRETARIAT
NEW DELHI**

1977

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

(Sixth Lok Sabha)

SEVENTH REPORT

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Chairman to present the Report on their behalf present this Seventh Report.

2. The Committee met on the 21st November, 1977 for—

- I. Classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of Rule 294(1) of the Rules of Procedure.
- II. Reconsideration of the classification of the Mental Health Bill, 1977 by Dr. Sushila Nayar.
- III. Allocation of time under Rule 294(1)(e) of the Rules of Procedure to the resolutions at item Nos. 2, 3 and 4 set down in the List of Business for Thursday, the 24th November, 1977.

Classification and allocation of time to Bills

3. The Members concerned had been invited to present before the Committee their views on their Bills. Sarvashri C. K. Chandrappan, Samar Guha, P. K. Deo, P. Rajagopal Naidu and G. S. Reddi, M.Ps. attended.

4. After considering all aspects of the Bills, the Committee recommend that (i) the Constitution (Amendment) Bill, 1977 (Insertion of new article 326A) by Shri C. K. Chandrappan, (ii) the Income-tax (Amendment) Bill, 1977 (Amendment of section 10) by Shri Kanwar Lal Gupta and (iii) the Andaman and Nicobar Islands (Alteration of Name) Bill, 1977 by Shri Samar Guha be placed in category 'A' and all the remaining Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

Reconsideration of the Classification of a Bill

5. The Committee then reconsidered the request of Dr. Sushila Nayar to reconsider their earlier decision (*vide* First Report) and place her Bill, namely, the Mental Health Bill in category 'A'. Dr. Sushila Nayar, who had been invited, did not attend the sitting.

On reconsideration, the Committee recommend that the Bill might be placed in category 'A'.

Allotment of time to Resolutions

6. The Members concerned had been invited to present their views on their resolutions before the Committee. Sarvashri A. K. Saha and Saugata Roy attended.

7. The Committee recommend the allocation of time as follows:—

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|---|---------|
| (1) Resolution regarding parity between the production and prices of agricultural and industrial products. | 2 hours |
| (2) Resolution regarding taking over of whole-sale trade in certain essential commodities. | 2 hours |
| (3) Resolution regarding setting up of Parliamentary Committee to monitor illiteracy eradication programme. | 2 hours |

[P.T.O.]

Recommendations

8. The Committee recommend that—

- (i) the classification and allocation of time to Bills by the Committee as shown in the Appendix be agreed to by the House;
- (ii) the reclassification of the Bill, as shown in paragraph 5 above, be agreed to by the House; and
- (iii) the allocation of time to resolutions, as shown in paragraph 7 above, be agreed to by the House.

NEW DELHI;

November 21, 1977.
Kartika 30, 1899 (Saka).

GODEY MURAHARI,

Chairman,
Committee on Private Members' Bills
and Resolutions.

APPENDIX

S. No.	Name of the Bill and the Member-in-Charge	Bill No.	Category allotted	Time allotted by the Committee
1.	The Coconut Bill, 1977 by Shri C. K. Chandrappan.	96 of 1977	B	2 hours
2.	The Children, Students and Youth (Rights and Welfare) Bill, 1977 by Shri C.K. Chandrappan.	95 of 1977	B	2 hours
3.	The Constitution (Amendment) Bill, 1977 (Insertion of new article 342A) by Shri C.K. Chandrappan.	94 of 1977	B	2 hours
4.	The Constitution (Amendment) Bill, 1977 (Insertion of new article 346A) by Shri C.K. Chandrappan.	93 of 1977	A	2 hours
5.	The Income-tax (Amendment) Bill, 1977 (Amendment of section 10) by Shri Kanwar Lal Gupta.	73 of 1977	A	2 hours
6.	The Andaman and Nicobar Islands (Alteration of Name) Bill, 1977 by Shri Samar Guha.	111 of 1977	A	1 hour
7.	The Salaries and Allowances of Ministers Bill, 1977 by Shri P.K. Deo.	97 of 1977	B	2 hours
8.	The High Court Judges (Conditions of Service) Amendment Bill, 1977 (Insertion of new section 23B) by Shri Om Prakash Tyagi.	101 of 1977	B	2 hours
9.	The National Highways (Amendment) Bill, 1977 (Amendment of section 2) by Shri P. Rajagopal Naidu.	124 of 1977	B	2 hours
10.	The Constitution (Amendment) Bill, 1977 (Amendment of Eighth Schedule) by Shri Chitta Basu.	99 of 1977	B	2 hours
11.	The Industrial Disputes (Amendment) Bill, 1977 (Amendment of section 12) by Shri P. Rajagopal Naidu.	107 of 1977	B	2 hours
12.	The Workmen's Compensation (Amendment) Bill, 1977 (Amendment of section 2) by Shri P. Rajagopal Naidu.	104 of 1977	B	2 hours
13.	The Code of Criminal Procedure (Amendment) Bill, 1977 (Amendment of First Schedule) by Shri K.T. Kosalram.	102 of 1977	B	2 hours
14.	The Tobacco Board (Amendment) Bill, 1977 (Amendment of section 4) by Shri P. Rajagopal Naidu.	121 of 1977	B	2 hours
15.	The Constitution (Amendment) Bill, 1977 (Substitution of article 335) by Shri K. Ramamurthy.	112 of 1977	B	2 hours
16.	The Constitution (Amendment) Bill, 1977 (Amendment of Seventh Schedule) by Shri K.T. Kosalram.	100 of 1977	B	2 hours
17.	The Constitution (Amendment) Bill, 1977 (Amendment of articles 341 and 342) by Shri Purna Sinha.	103 of 1977	B	2 hours

[P.T.O.]

S. No.	Name of the Bill and the Member-in-Charge	Bill No.	Category allotted	Time allotted by the Committee
18.	The Constitution (Amendment) Bill, 1977 (<i>Substitution of Chapter I of Part XVII, etc.</i>) by Shri K. Ramamurthy.	109 of 1977	B	2 hours
19.	The Declaration and Public Scrutiny of Assets of Ministers and Members of Parliament Bill, 1977 by Shri P. K. Deo.	131 of 1977	B	2 hours
20.	The Registration of Political Parties and Publication of their Annual Accounts Bill, 1977, by Shri P.K. Deo.	117 of 1977	B	2 hours
21.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of article 18, omission of article 32A, etc.</i>) by Shri Mrityunjay Prasad.	116 of 1977	B	2 hours
22.	The Crop Insurance Corporation Bill, 1977 by Shri K. Ramamurthy.	114 of 1977	B	2 hours
23.	The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1977 by Shri G.S. Reddi	125 of 1977	B	2 hours
24.	The Maintenance of Internal Security (Re- peal) Bill, 1977 by Shri Chitta Basu.	119 of 1977	B	2 hours
25.	The Constitution (Amendment) Bill, 1977 (<i>Amendment of article 311</i>) by Shri Chitta Basu.	120 of 1977	B	2 hours
26.	The Emergency Laws (Repeal) Bill, 1977 by Shri Sougnath Chatterjee.	123 of 1977	B	2 hours